

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1299/2015
MA No. 1233/2016

New Delhi this the 5th day of May, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)

1. Mohd. Uzair Khan, Age 30 years
S/o Sh. Javed Khan,
R/o H.No. 1048 Gali No.34,
Zafarabad, Delhi-53
2. Anwar Ali, Age 22 years
S/o Sh. Mahfoz Hasan,
R/o D-14/40, Chauhan Bangar,
Delhi
3. Mohd. Shahzeb Hasan, Age 30 years,
S/o Shri Gulbeg Hasan,
R/o C-1204, Gali No.4,
Noorani Masjid,
Chauhan Bangar, Delhi
4. Mirza Manzoor Beg, Age 29 years,
S/o sh. Maqbool Ahmed,
R/o H.No.J-17/8, Gali No.6,
Near Khazoor Wali Masjid,
Zafarabad, Delhi-53
5. Mohd. Arif, Age 34 years,
S/o Sh. Haroon Hashed
R/o H.No. 1-38, Rehman Street,
Muradi Road, Batla House,
Jamia Nagar, Okhla,
New Delhi

-Applicants

(By Advocate: Mr. U.Srivastava)

VERSUS

The Delhi WAQF Board (GNCT Delhi)

1. The Chairman, DWB,
5028 Daryaganj, New Delhi

2. The Chief Executive Officer,
Delhi WAQF Board (GNCT Delhi)
5028 Daryaganj, New Delhi
 3. The Section Officer,
Delhi WAQF Board (GNCT Delhi)
5028 Daryaganj, New Delhi
 4. Govt of NCT Delhi through
The Chief Secretary,
Govt. of NCT of Delhi,
Old Secretariat, New Delhi
- Respondents

(By Advocate: Mr. S.M. Arif)

O R D E R (Oral)

Shri V. Ajay Kumar, Member (J):

When this matter was taken up for hearing, the learned counsel for the applicants seeks to withdraw the OA in view of the positive decision taken by the respondents in the meeting held on 06.04.2016 in respect of the claim made by the applicants, with liberty to avail their remedies in respect of any other grievances, in accordance with law. The learned counsel also furnished copy of the Minutes of the said Meeting.

2. In the circumstances, the OA is dismissed as withdrawn with the aforesaid liberty. MA also stands disposed of. No costs.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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